

ANNEXURE 7

Name of the corporate debtor: M/s AVJ Developers (India) Private Limited; Date of commencement of CIRP: 21.10.2019; List of creditors as on: 14.05.2024

List of Operational creditors (Government Dues)

(Amount in ₹)

| Sl. No. | Details of Claimant | | Details of claim received | | Details of Claims Admitted | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|--|------------|---------------------------|-----------------------|----------------------------|--------------------------|-------------------------|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | Department | Government | Date of Receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether Related Party ? | | | | | |
| 1 | Commercial Tax Dept. UP | UP Govt. | 08-09-2020 | 5,35,71,915 | 5,35,71,915 | Operational Debt | No | - | - | - | - | NA |
| 2 | Greater Noida Industrial Development Authority | UP Govt. | 08-11-2019 | 82,23,29,259 | 79,24,67,909 | Secured Operational Debt | No | - | - | - | 2,98,61,350 | NA |
| 3 | Servies Tax * | UP Govt. | 09-02-2024 | 1,13,53,66,574 | - | Operational Debt | No | - | - | - | 1,13,53,66,574 | NA |
| | Total | | | 2,01,12,67,748 | 84,60,39,824 | | | - | - | - | 1,16,52,27,924 | |

* Service Tax claim is on the basis of service tax demand raised by the department on 09.02.2024, however no claim has been filed by the department